

SPECIAL BENCH  
COURT - I

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/595(KB)2017  
IA(I.B.C)/500(KB)2022,  
IA(I.B.C)/501(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	ALLAHABAD BANK VS SPS STEELS ROLLING MILLS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physical)**

Mr. Abhradip Maity, Adv. : For the Customs Port  
Mr. P. Basak, Adv.

Ms. S. Bala, Adv. : For the Applicants

Ms. Devajyoti Barman, Adv. : For Respondent Central Bank of India  
Mr. Sudhir Kumar Senapati, Adv.  
Mr. Sanjukta Basu Mallick, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. IA(I.B.C)/500(KB)2022,IA(I.B.C)/501(KB)2022
  - i. Last and final opportunity of four weeks is granted to file reply affidavit.
  - ii. Post these IAs on **23/06/2023**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)